

>

Title: The Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office laid a statement regarding status of implementation of the recommendations contained in the 215th report of the Standing Committee on Science and Technology, Environment and Forests on demands for grants (2010-11), pertaining to the Department of Space.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay this statement on the status of implementation of recommendations contained in the 206th Report of the Parliamentary Standing Committee on Science and Technology, Environment and Forests on Demands for Grants 2010-2011 of Department of Space, in pursuance of direction 73A of Hon'ble Speaker, Lok Sabha, issued under the provisions of Rule 389 of Rules of Procedure and Conduct of Business in the Lok Sabha vide Lok Sabha Bulletin- Part II (No.456) dated September 1, 2004.

The Parliamentary Standing Committee took evidence of the representatives of the Department of Space on December 22nd April 2010, while considering Demands for Grants for the year 2010-2011. The Committee recommended the Demands for Grants of the Department of Space in its 215th Report presented to the Rajya Sabha on 13th December 2010 and laid on the table of the Lok Sabha on 13th December 2010.

The Standing Committee, in its report, made thirteen (13) recommendations contained in the Committee's report. The 'Action Taken Report' on all the recommendations of the Committee was furnished by Department of Space in September 2010.

The Committee, considered the action taken report and adopted the same in its meeting held in December 2010 While accepting with satisfaction the action taken by the Department, the committee, have made further suggestions, which are continuing in nature. The Department has noted these suggestions for implementation. A Statement showing the recommendations of the Parliamentary Standing Committee and the Action Taken Report on the same is laid on the Table of the House.

-
